NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/33/(IB)/2017

NAME OF THE PETITIONER(S) : SRINIVASAN.C

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS INDIA LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for Petitioner called but absent. Counsel for Respondent present. The Registry is directed to send notice to the Petitioner for his submissions on the next date of hearing. Put up on 16.07.2017 at 10.30 A.M.

S. vijagergher.

(S.Vijayaraghavan) Member (Technical)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc